

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6602

ANSWERED ON:16.05.2012

COMMITTEE FOR ADMISSION OF STUDENTS

Chowdhury Shri Adhir Ranjan;Gowda Shri D.B. Chandre;Kodikunnil Shri Suresh;Singh Shri Jagada Nand

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University of Delhi has constituted a high powered Committee for admissions in the Delhi University;
- (b) if so, the details thereof along with the major recommendations made by the Committee;
- (c) the details of the recommendations which have been accepted and those not accepted; and
- (d) the steps taken by the Government to ensure that there is no scam in the admission of students such as use of fake caste certificates, forged mark sheets and fake degrees in various colleges controlled by the University of Delhi and other universities in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED)

(a) to (c): According to the information furnished by the University of Delhi, a high powered Committee comprising of Principals of 16 Colleges was constituted by the University to suggest changes in the under-graduate admission process, as also to oversee their implementation in its colleges for the academic session 2012-13. The Committee has submitted its recommendations, which include centralized on-line registration for different courses and colleges for all categories of students, limitation of admissions to sanctioned capacity only, conduct of admission by colleges individually keeping in view the judgment of the Hon'ble Supreme Court of India in the matter of P.V. Indiresan Vs Union of India & Ors. on providing 27 percent reservation to OBCs, constitution of Sports Admission Committee in each college. These recommendations are being examined by the competent authorities of the University.

(d): The Central Universities, including the University of Delhi, are statutory autonomous bodies governed by their respective Acts and the Statutes and the Ordinances framed thereunder. Under the Acts, it is within the competence of the Central Universities to take necessary steps in order to ensure fairness in the admission process. With a view to help the colleges verify the authenticity of the mark-sheet submitted by the candidates, the University of Delhi provides them the data base of Class XII results of the prominent School Boards. It has also issued instructions to all the Principals of the colleges, Heads of the Departments, Deans of the Faculties, etc. to get the certificates of the candidates belonging to the reserved categories verified from the issuing authorities.

No.F. 16-30/2012-Desk(U) Government of India Ministry of Human Resource Development (Department of Higher Education)

Subject : Lok Sabha Unstarred Question No. 6602 for 16.05.2012 regarding Committee for Admission of Students.

1. The above mentioned Lok Sabha Unstarred Question No. 6602 regarding committee for admission of students asked by Shri Adhir Chowdhury, Shri Jagadanand Singh, Shri D.B. Chandre Gowda and Shri Kodikkunnil Suresh, MPs has been admitted for answer on 16.05.2012. The printed version of the Question may kindly be seen at p. 1/corr.

2. The text of the Question was sent to the University of Delhi and the UGC with the request to provide necessary inputs in regard to the Question. The inputs from the University and the UGC are at F/A and F/B, respectively. Based on these inputs, a draft reply to the Question is placed below for approval of MOS (HRD).

(S.B. Prasad) Desk Officer 15.05.2012 DS (CU)